

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st February, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 12/2016(CZ)	Gautam Sarkar Vs. B.H.E.L. & Anr.	Mr. Neel Choudhary, Adv. Mr. Shivendu Joshi, Adv.	
2.	Original Application No. 13/2016(CZ)	Vijayraj Sharma Vs. State of M.P. & 4 Ors.	Mr. Siddharth Singh, Adv. Mr. Santosh Sharma, Adv.	
FOR HEARING				
3.	Original Application No. 117/2014 (CZ) (M.A. No.356/14) (M.A. No.619/14) (M.A. No.730/15) (M.A. No.27/16)	Dr. Subhash C. Pandey (Sewage Water Irrigation) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey in person Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 126/2015(THC)(CZ) (W.P.No.1411/11)	Naresh Yadav Vs. State of Rajasthan & Ors.		
5.	Original Application No. 127/2015(THC)(CZ) (W.P.No.6474/10)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.		
6.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Mr. Gyanendra, Adv. for Dr. M.S. Kachhawa Adv.	
7.	Original Application No. 127/2013(THC) (M.A.No.765/15) (M.A.No.766/15) (M.A.No.771/15) (M.A.No.819/15) (M.A.No.840/15) (M.A.No.43/16)	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	
8.	Original Application No. 128/2013(THC) (M.A.No.391/14)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	

9.	Original Application No. 127/2015 (M.A.No.760/15)	Ajay Dubey (<i>Coal Mining</i>) Vs. Coal India Ltd. & Ors	Mr. Rajesh Chand, Adv. Mr. Qasim Ali, Adv. Mr. Deepesh Joshi, Rohit Sharma, Adv. For R4, Mr. Yogesh Bhatnagar Adv for R1 Mr. Vishal Bhatnagar Adv for R 2-3. Mr. Y.M. Yadav. Adv. CPCB Ms. Parul Bhadoria, Adv.	
10.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv.	
11.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Kumar Agarwal, Adv.	
12.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (<i>Fly Ash Power Project</i>) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	
13.	Appeal No. 42/2015(CZ)	Chhattisgarh State Power Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
14.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
15.	Original Application No. 124/2014(CZ)	Ajay Dubey (<i>Fly Ash</i>) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv. Mr. Siddhartha Singh Chouhan, Adv.	
16.	Original Application No. 102/2015(CZ) (M.A.No.600/15)	Paryavaran Avam Manav Vs. Union of India & Ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Shukla, Adv.	
17.	Original Application No. 103/2015(CZ) (M.A.No.601/15)	Seema Kachhhi & Ors. Vs. M.P.Purva Kshetra Vidyut Vitran Company & Ors.	Mr. R.S. Verma, Adv. Mr. Sandeep Shukla, Adv.	
18.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
19.	Original Application No. 09/2016(CZ)	Tribunal at its Own Motion (<i>Pond Encroachment</i>) Vs. State of Chhattisgarh & 2 Ors.		

20.	Original Application No. 20/2015 (CZ) (M.A.No.332/15) (M.A.No.334/15) (M.A.No.335/15) (M.A.No.337/15) (M.A.No.398/15) (M.A.No.404/15) (M.A.No.518/15) (M.A.No.555/15) (M.A.No.560/15) (M.A.No.701/15 to M.A.No.704/15) (M.A.No.724/15) (M.A.No.816/15) (M.A.No.817/15) (M.A.No.23/16) (M.A.No.29/16) (M.A.No.57/16)	Tribunal at its Own Motion (<i>Sand Panna, Minning</i>) Vs Chief Secretary, Govt. of MP & 5 Ors.	Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Shivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	
FOR COMPLIANCE				
21.	Appeal No. 02/2013 (M.A.No.727/15)	M/S Mewat- Stone Crushing com. Vs. Rajasthan State Pollution Control Board.	Mr.S.M. Hussain, Adv. Mr.Sandeep Singh, Adv.	
22.	Original Application No. 57/2013 (CZ) (M.A.No.706/15)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	